

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 5th DECEMBER, 2022, 10:30 A.M.

TP No. 30/CTB/2019, (CP (IB) No. 1323/KB/2018), IA (IB) No. 225/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Bank of India -Vs- Maa Durga Rice Processing & Exports Pvt. Ltd.
Under Section	7 IBC

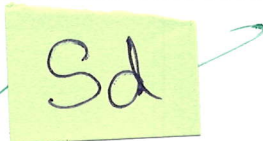
For Petitioner (s) :

For Respondent (s) :

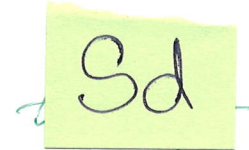
ORDER

IA No. 225/CB/2022:

This is an application filed to restore the IA No. 42/CB/2022 Resolution Plan Application in pursuance of order of High Court of Orissa passed in W.P. No. 12248/2022. Applicant's representative counsel present. For R1, R3 no representation, for R2 Mr. S. Sankar, Ld. counsel present. Notice sent to respondent and Liquidator for a hearing date 25.10.2022 served on 25.10.2022 and subsequent hearing dated 05.12.2022 matter could not be taken up due to paucity of time. The counsel who represented applicant represented that writ appeal is pending but he could not give further details. The matter is adjourned. Ordering notices to R1 and R3 as well to Liquidator Mr. Sunil Kumar Agarwal by Registry by speed post and email if available and list the matter 03.01.2023.



Satya Ranjan Prasad
Member (Technical)



P. Mohan Raj
Member (Judicial)